

Plan to Set up Electronic Switching Factories in the Country

455. SHRI PARASRAM BHARDWAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have drawn up any plan to set up more electronic switch factories in the country to meet the target of providing a public telephone in every village by the year 2000 A.D.,

(b) if so, the details thereof with the production targets;

(c) whether Government are going ahead with the proposed project for manufacturing cellular of car telephone; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) A number of Electronic Switching factories have been set up with a total production capacity of 24.8 lakh lines per annum of various types of Exchanges from small to large capacity.

(c) and (d). As per the New Industrial Policy announced by the Government of India no licence/permission is required for the manufacture of these items.

Increased House Tax Bills

456. SHRI MANORANJAN SUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the house-tax bills on enhanced rates have been sent by Municipal Corporation of Delhi and asked the owners to file objections, if any, and

(b) if so, the reasons for enhanced bills of property tax particularly for the self-occupied properties?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). The Municipal Corporation of Delhi has reported that it has issued notices proposing revised enhanced rateable values wherever the properties required such a revision consequent to the amendment in the Delhi Rent Control Act. The tax payers/property owners have been requested to file their objections.

Telephone Adalats

457. SHRI CHANDRESH PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the rules, regulations and procedure for holding, conducting and disposing of the cases in the Telephone Adalats;

(b) how many Telephone Lok Adalats have been held in the different districts of Gujarat as well as in Delhi and other parts of the country during January 11, 1990 to October 31, 1991;

(c) the number of cases received and disposed of in each of the Adalats during the above period;

(d) the reaction of the Government, press and public on the working of such Adalats; and

(e) the number of such Adalats proposed to be conducted in the districts of Gujarat during December 1, 1991 to 1994?

DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (e). Relevant